

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 1569 of 1992

(3)

New Delhi, dated the 4th July, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri S.P. Nigam,
S/o late Shri B.P. Nigam,
R/o 47-D, Pkt. 4, Mayur Vihar,
Delhi-110091. Aplicant

None appeared

Versus

1. U.O.I. through the
Secretary,
Dept. of Personnel & Trg.,
North Block,
New Delhi.
2. Director,
C.B.I.,
3, CGO Complex,
Lodhi Road, New Delhi.
3. Shri V.C. Ghildiyal,
Dy. Inspector of Police,
Intelligence
Intelligence Headquarters,
Gokhale Marg,
Lucknow, U.P. Respondents

By Advocate: Shri P.H. Ramchandani

ORDER (Orall)

HON'BLE MR. S.R. ADIGE, MEMBER (A)

We are informed that the applicant unfortunately expired about two years back, and it perhaps for this reason that none has appeared on behalf to press this O.A.

2. We note that none of the legal heirs of applicant have sought impleadment in this O.A.

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(N)

3. None of the grounds taken by the applicant warrant any interference in the impugned orders dated 4.1.91 (Annexure A-1) and 7.6.91 (Ann. A-2) by which the adverse remarks in applicant's ACRs for 1988 have been ~~deleated~~ / expunged.

4. The O.A. is dismissed. No costs.

Lakshmi Swaminathan

(Mrs. Lakshmi Swaminathan)
Member (J)

/GK/

S.R. Adige
(S.R. Adige)
Member (A)